

Separate coal mine for RINL

623. SHRI T. G. VENKATESH: Will the Minister of STEEL be pleased to state:

(a) whether Government has taken note that the Rashtriya Ispat Nigam Limited (RINL), Visakhapatnam has been suffering for want of own coal block, which is the main cause for the problems of the plant;

(b) whether Government has any plan of allocating a separate coal mine for supply of coal to the plant;

(c) whether any proposal has been received in this regard, if so, the details thereof; and

(d) whether Government has taken any decision to allot a separate coal mine to RINL, Visakhapatnam, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) to (d) Allocation of coal mines are made under the provisions of the Coal Mines (Special Provisions) Act, 2015 as well as Mines and Minerals (Development and Regulations) Act, 1957. As per the prescribed process, PSUs including RINL have to apply for the allocation of coal mines to the Ministry of Coal as and when a Notice Inviting Application is published by them.

Establishment of IHM in Tamil Nadu

624. SHRIMATI SASIKALA PUSHPA: Will the Minister of TOURISM be pleased to state:

(a) whether any proposal is pending with the Government to establish another Institute of Hotel Management (IHM) in the State of Tamil Nadu preferably in Tuticorin district, which is a major tourist destination;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) No, Sir.

(c) At present, out of 21 Central Institutes of Hotel Management, one Institute of Hotel Management already exists at Chennai.

For establishment of a new State Institute of Hotel Management in Tamil Nadu, no such proposal has been received from the State Government of Tamil Nadu.